

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 21st October, 2019

NO. LJ (B) 4/2018/125 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad, Static Surveillance Team in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, 2019-20 for 26-Shella (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri N. Tariang, Assistant Director, Border Area Development, Shillong	Sub-Divisional Officer (Civil) Sohra.	Sub-Divisional Officer (Civil) Sohra.



(L.K. Swett),

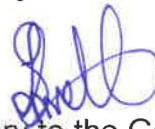
Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/125 - A,
Copy to:-

Dated Shillong, the 21st October, 2019

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Additional Deputy Commissioner (Election) East Khasi Hills, Shillong for information with reference to letter No. SHEL.V/13/2019/12, dt. 14.10.2019.
4. The Sub-Divisional Officer (Civil) Sohra for information.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,



Under Secretary to the Govt. of Meghalaya
Law (B) Department.
